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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1193/97

DATE OF ORDER : 28-01-1998.

Between :-

K.Maddilate

... Applicant

And

1. The Chief Executive, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad-500 762.
2. The Chief Administrative Officer, Nuclear Fuel Complex, Dept. of Atomic Energy, ECIL P.O., Hyderabad-500 762.
3. The Asst. Personnel Officer, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad-500 762.
4. The Employment Exchange Officer, Ranga Reddy District, Srinagar Colony, Hyderabad.

... Respondents

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Counsel for the Applicant : SM N. Shoba

Counsel for the Respondents : Shri V. Rajeshwar Rao, SC for RR 1 to 3
Shri P. Naveen Rao for R-4.

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri B.S. Jai Parameswar, Member (J)).

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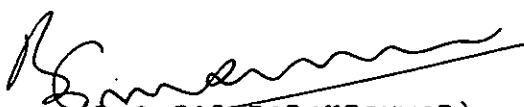
(Order per Hon'ble Shri B.S.Jai Parameshwar, Member (J)).

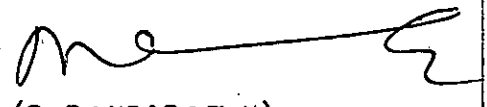
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None for the applicant. Sri V.Rajeshwar Rao, standing counsel for the respondents.

2. This OA was taken up for consideration on the basis of the letter dt.20.1.98 addressed by ~~Respondent No.1~~ ² the standing counsel for the respondents for listing the case. It is seen from the letter that the applicant was interviewed as per the interim order ~~dt.11.9.97~~ ^{dt.11.9.97} for the post of Jr.Operator Trainee (Fitter trade) and that the applicant secured less marks and therefore he was "Screened out".

3. The applicant has not come up within the zone of consideration in that interview. Hence the OA is dismissed as per the interim order dt.11-9-97. No costs.


(B.S. JAI PARAMESHWAR)
Member (J)
28.1.98


(R. RANGARAJAN)
Member (A)

Dated: 28th January, 1998.
Dictated in Open Court.


D.R.

avl/

DA.1193/97

Copy to:-

1. The Chief Executive, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad.
2. The Chief Administrative Officer, Nuclear Fuel Complex, Department of Atomic Energy, ECIL P.O., Hyderabad.
3. The Asst. Personnel Officer, Nuclear Fuel Complex, Department of Atomic Energy, Post ECIL, Hyderabad.
4. The Employment Exchange Officer, Ranga Reddy District, Srinagar Colony, Hyderabad.
5. One copy to Mrs.N.Shoba, Advocate, CAT., Hyd.
6. One copy to Mr. V.Rajeshwar Rao, SC for RR 1 to 3, Addtl.CGSC., CAT., Hyd.
7. One copy to Mr. P.Naveen Rao for R-4, CAT., Hyd.
8. One copy to Mr.BSJP M(J), CAT., Hyd.
9. One copy to Hyd.
10. One duplicate.

err

11/2/98

(10)

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :
M(J)

DATED: 28/1/98

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

C.A.NO.

1193/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

